

In The Central Administrative Tribunal
Calcutta Bench

MA 69 of 2002
(OA 600 of 96)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Smt. Bimala Debi & Ors.

- VS -

Eastern Railway

For the Applicant : Mrs. B. Mondal, Counsel

For the Respondents: Mr. R.K. De, Counsel

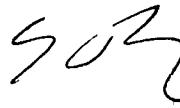
Date of Order : 09-05-2002

ORDER

MR. M.L. CHAUHAN, JM

This application has been moved by the applicant Smt. & ors. Bimala Devi, widow of late Shaligram Shaw thereby stating that her husband late Shaligram Shaw died on 13-11-2001 leaving behind the applicants as the only legal heirs. By this application they have stated that they being the only legal heirs, they may be brought on record. Application is allowed and cause title may be amended accordingly and names of applicants may be shown as applicants in place of deceased Shaligram Shaw. Amended application may be filed within 15 days from to-day with copy to other side. M.A. is thus disposed of.


(M.L. Chauhan)
Member (J)


(S. Biswas)
Member (A)

DKN